

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 3/14 in CP03/14	TP 55/16	Hearing	397/398	K.N.Vasudev Adiga & 2 others Vs.Vasudev Adigas Fast Food (P) Ltd & 5 others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) N.K. Dilip & M.G. Narappa
Advocates
Gadva Legal
Bangalore
9986633098


2) Sivaramakrishnan
Advocate for Petitioner
~~7280~~
7259799922

[Signature]


P.T.O.

Counsel for petitioner is present. Counsel for respondents is also present. It is reported that the matter is likely to be compromised between the parties and requested for adjournment.

List it on 10.07.2017.



MEMBER (J)



MEMBER (T)